

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

38. C.P.(CAA)/159(MB)2023 In C.A.(CAA)/76(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

**NAME OF THE PARTIES: Vidarbha Iron And Steel Corporation
Limited**

Section: 230-232 of Companies Act, 2013

ORDER

CS. Ashish O. Lalpuria appeared for the Petitioner. Adv. Deepali Jaiswar
appeared for GST Department. List the matter on **15.09.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)